

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3467

ANSWERED ON:15.12.2006

FINANCIAL ASSISTANCE FOR CONSTRUCTION OF THE COURT BUILDINGS

Kharventhan Shri Salarapatty Kuppusamy

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Government of Tamil Nadu has sought financial assistance from the Union Government for construction of court buildings, to improve the existing structures and also for construction of residential colonies for judges;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW & JUSTICE (SHRI K.VENKATAPATHY)

(a) Yes, Sir.

(b) Government of Tamil Nadu has proposed sanction of Rs. 206.26 crore for the construction of 156 court buildings and Rs. 6.89 crore for the construction of 299 residences for judges/judicial officer in the 10 year perspective plan .

(c) Proposal of Government of Tamil Nadu has been taken into account in this Department's proposal for seeking an outlay for the scheme 'Development of infrastructural facilities for the judiciary' in the Eleventh Plan.